

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 301

New IA-85/2023 IA-4645/2022 IA-4419/2022 IA-4436/2022 IA-4016/2022 IA-4126/2022
IA-3051/2022 IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022
IA-4537/2022 IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021
IA-1934/2021 IA-1994/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021
IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-3324/2022 IA-1244/2022
IA-1674/2022 IA-82/2022 IA-1417/2022 IA-1450/2022 IA-1432/2022 IA-5441/2021
IA-3379/2020 Cont.P-18/2021 IA-1357/2022 IA-1376/2022 IA-2696/2021 IA-2663/2021 IA-
2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-1046/2022
IA-2868/2022 IA-3170/2022 IA-1508/2021 IA-1146/2022
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 06.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI ASHOK KUMAR BHARADWAJ
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv Pranav Gupta in IA 1554/2022, IA 1994/2021
Adv Kumar Mihir, in IA No. 4537 of 2022
Mr. U.N. Singh, Advocate in IA-85/2023.
Adv. Shikhil Suri, Adv. Komal Gupta in in IA 4645,
Contempt Petition No. 18/2022
Adv. Nidhi Mohan Parashar &
Adv. Umang Kumar Singh in I.A. No. 1674 of 2022
Adv. Kumar Mihir in IA No. 4537/2022
Mr. Chandra Shekhar Yadav, Adv. in IA 2791/21
Adv. Kushagra Pandey in I.A. No. 4016 of 2022
For the Respondent : Adv Pranav Gupta in IA 3895/2021, IA 1056/2021,
IA 1060/2021, IA 1032/2021 for R-2, IA 1064/2021
for R-2.
Adv. Shikhil Suri, Adv. Komal Gupta for 2 & 3 in
IA No. 1244/2022
Adv. Kripa Shankar Prasad and
Adv. Alisha K. Shail for R-4 in I.A. 1046/2022
Adv. Piyush Singh, Adv. Akshay Srivastava and

Adv. Riddhi Jain in I.A. 1025 of 2021
For Noida Power Company: Mr. Anil Dutt and Mr. Tenzen Tashi Negi, Advocates in
IA No. 82 of 2022 and IA No. 1432 of 2022
For the RP : Mr. Rishabh Jain, Advocate

ORDER

New IA-85/2023:-

Issue notice. Learned Counsel for the Resolution Professional accepts notice and seeks an opportunity to file its reply within one week.

List the matter on **25.01.2023**.

IA-4645/2022:-

Issue notice. Learned Counsel for the Resolution Professional accepts notice and seeks an opportunity to file its reply within one week.

List the matter on **25.01.2023**.

IA-4419/2022:-

Learned Counsel for the Resolution Professional pointed out that the present application has already been disposed of in terms of order dated 16.09.2022 and has been shown on the board incorrectly. Let the application be deleted from the cause list.

IA-4436/2022:-

Issue notice. Learned Counsel for the Resolution Professional accepts notice and undertakes to file reply within one week.

Issue notice to the remaining Respondents returnable within one week. Learned Counsel for the Applicant undertakes to serve a notice upon the remaining Respondents by all modes i.e., Courier, Registered Post, Speed Post and email and file proof of service along with affidavit within three days.

List the matter on **25.01.2023**.

IA-4016/2022:-

List the present application along with the IA-3051/2022 on **25.01.2023**.

IA-4126/2022:-

There is no appearance on behalf of the Respondents.

Issue notice to the Respondents returnable within one week. Learned Counsel for the Applicant undertakes to serve a notice upon all the Respondents by all modes

i.e., Courier, Registered Post, Speed Post and email and file proof of service along with affidavit within three days.

List the matter on **25.01.2023**.

IA-3051/2022

List the matter on **25.01.2023**.

IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022:-

List all these applications along with the IA-3051/2022 filed by the Resolution Professional for approval of plan on

In the meantime, the Respondents shall file reply to IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022, if any, within one week.

IA-4537/2022 IA-1554/2022 IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021 IA-1934/2021 IA-1994/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-3324/2022 IA-1244/2022 IA-1674/2022 IA-82/2022 IA-1417/2022 IA-1450/2022 IA-1432/2022 IA-5441/2021 IA-3379/2020 Cont.P-18/2021 IA-1357/2022 IA-1376/2022 IA-2696/2021 IA-2663/2021 IA-2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-1046/2022 IA-2868/2022 IA-3170/2022 IA-1508/2021 IA-1146/2022:-

List all these applications along with the IA-3051/2022 filed by the Resolution Professional for approval of plan, on **25.01.2023**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(ASHOK KUMAR BHARADWAJ)
MEMBER (JUDICIAL)**